

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-100-2020**

M/s. Despamont

... Petitioner

Versus

State of Goa &amp; Ors.

... Respondents

Shri Ketan Morajkar, Advocate for the petitioner.

Shri Geetesh Shetye, Additional Government Advocate for the respondents.

**Coram:- DAMA SESHADRI NAIDU, J.****Date :- 28th August, 2020****P.C.:**

It seems that the petitioner's Counsel has just filed a rejoinder and is yet to serve a copy on the respondents. He seeks time.

2. Post the matter on 04<sup>th</sup> September,2020.

**DAMA SESHADRI NAIDU, J.**

mv